

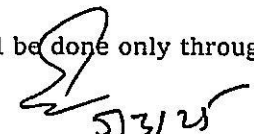
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.23457-23485/F.1(3)/Gaz/2024, dated 08.04.2024 & No. 64049-160/F.1(3)/Gaz/2024, dated 13.11.2024, the following Committees are hereby re-constituted, **with immediate effect:-**

S.N	Name of the Committee (All District)	Name of Judicial Officer	Designation
1 (1)	Seniority Committee to determine the seniority of employees of the establishment of Principal District & Sessions Judge (HQs) in implementation of direction of Hon'ble High Court in WP No.5686/1998 titled as Jagdish Rana & Ors. Vs.GNCT of Delhi.	Sh. Sanjeev Jain Principal District & Sessions Judge (North-East)	Chairperson
		Sh. Rajesh Kumar Goel District Judge, Comm.Court-02 (Central)	Member
		Sh. Arun Sukhija Judge Family Court-02 (West)	Member
(2)	Committee to look into the pay anomaly of officials of all cadres.		
2	MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme	Ms. Shail Jain Principal District & Sessions Judge (East)	Chairperson
		Sh. Sumit Dass ASJ-05, New Delhi, (PHC)	Member
		Sh. Arun Sukhija Judge Family Court-02 (West)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 11817-11847 /F.1(3)/Gaz/2025

Dated 06 MAR 2025

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-Charge, Admin-I-II-III, Recruitment Cell, Accounts Branch, Litigation Branch, (Central), Tis Hazari Courts, Delhi.
5. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
6. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi